Rule 377

12.19 hrs.

MATTERS UNDER RULE 377

(i) DAMAGE TO RAILWAYS AND ROADS IN GUJARAT DUE TO HEAVY RAINS

SHRI K. S. CHAVDA (Patan): Mr. Speaker, Sir, Under Rule 377, I wish to bring to the notice of this hon. House and the Government a serious situation that has arisen in my constituency due to unprecedented rain this year; not only in my constituency but also in the constituency of my friend Shri Motibhai Chaudhary. Generally, the average annual rain fall in this area is 20 to 25 inches, but this time, in two days 26th-27th June and 26th-27th July it rained more than 65 inches in this area. Several bridges of the Railways and the Roadways were washed away. About 25000 huts and houses have collapsed in my constituency. Sami Taluk is completely cut Harij. Patan and Chanasma Taluks are also in the same condition. The railway services on branch lines, Mahesana, Patan and Kakosi; Mahesana, Ramuj and Harij; Becharaji, Chanasma and in other sections have been suspended since 29th June, 1977 and uptill now they have not resumed the services. So, I would request the Railway Minister who is here, to Railway Administration to ask the work on war-footing, so that the services which are suspended are resumed as early as possible. I also request the government to extend all possible help, particularly financial help, to the State of Gujarat so that the relief work can be taken up immediately.

(ii) REPORTED INCIDENT OF GANGSTER-ISM IN PUNJAB UNIVERSITY CAMPUS, CHANDIGARH

डा० बलवेव त्रकाश (ग्रमृतसर): चंडी-गढ़ पंजाब युनिवर्सिटी कैम्पस में जो घटना घटित हुई है उसकी स्रोर मैं श्रापका ध्यान ले जाना चाहना है। यह बहुत हो गम्भार घटना है ग्रीर ला एंड ग्रार्डर के प्वाइंट ग्राफ व्यु से तो यह बहुत ही शर्मनाक घटना है। पिछले मंगलवार की रात तो वहां पर कुछ गुंडों ने एक क्यूबिक्ल का दरवाजा 1894 LS-9.

खटखटाया जिस में ग्राठ लडके घे इंजीनियरिंग कालेज के दरवाजा खुलने पर वे उसके ग्रन्दर दाखिल हो गए भ्रौर दोनों तरफ से दरवाजा बन्द कर दिया । फिर वहाँ पर जो कुछ हुम्रा उसको मैं जिस तरह से वह चीज प्रखबारों में छपी है उसी को पढ़ कर सुनाना चाहता हुंक्योंकि यह बहुत ही दुर्भाग्यपूर्ण बात है:

"Giving details of the incident, one of the victims told Samachar that eight students were talking in a cubicle on the ground floor of the hostel at 9.30 p.m. when there was a knock on the back door. Two of the students peeped through the window and seeing the 'intruders' fled through the front door. remaining decided to face the intruders and opened the He said, the intruders, who smelt of liquor, entered the room quickly bolted the two doors. Ordering the boys to strip and obey their commands, they then perpetrated 'unnatural acts'. When the students resisted, they were beaten. The orgy continued for more than an hour.'

एक घंटेतक यह सब होता रहालेकिन कोई सहायता उन लड़कों को नहीं पहुंचाई गई। वहां का जो सुपरिटेंडेंट ग्रीर बाकी लोग थे व तमाशा देखते रहे। उस कमरे के बाहर दो लिपाही भी जोखडेथे वे भी तमाशा देखते रहे। एक घंटे के बाद उन्होंने दरवाजे खोले । उन गुन्डों ग्रीर बदमाशों ने दरवाजे खोलने के बाद यह कहा कि ग्राधे घंटे तक कोई बाहर न निकले ग्रीर वे वहां से चले गये।

मैं सदन के ध्यान में यह बात लाना चाहता हं ग्रापके द्वारा कि सरकीर को इस प्रकार की घटनाग्रीं को रोकने के लिए सक्त कार्रवाई करनी चाहिये यह तो लड़कों का होस्टल था। वहां पर लड़कियों का होस्टल भी है। इस तरह की ग्रीर भी कोई

[श्री बनदेव प्रकाश]

षटना घट सकती थी इस घटना से यह बिल्कुल साफ हो सकता है कि वहां ऐसे लोग हैं जो इस तरह की शरारतें करवाना चाहते हैं। जब तक धन्दर के लोग मिले हुए न हों जब तक कोई गुटबन्दी या घड़ेबन्दी न हो तब तक इस प्रकार की भयानक घटना घट नहीं सकती है। जो कुछ भी वहां पर हुआ है उसकी सरकार को जांच करनी चाहिये धौर स्पष्ट आश्वासन देना चाहिये सदन को कि फिर वहां पर या देश के किसी भी भाग में ऐसी कोई घटना घटने नहीं दी जाएगी।

(iii) OUTCOME OF CHIEF MINISTERS' CONFERENCE

SHRI K. MALLANNA durga): Sir, the Chief Ministers' Conference was held on 30th and 31st July last month. There are numerous problems in the country like soaring prices, activities of hoarders and smugglers who are responsible for inflation and soaring prices and econosubversions. Atrocities Harijans are very much on the increase in the country. Anti-social elements are very active in the country. Public distribution methods, increase of production and availability of essential commodities, protection of minorities and particularly Harijans-these are the problems which are haunting the minds of the people. The problem of relationship between the Centre and the States is also there. There are problems facing the country after the new situation has developed, namely, different parties with different ideologies and thinking have governments in different **f**ormed States. In West Bengal, it is CPM Government. In Tamil Nadu AIADMK government. In Punjab it is Akali Dal government. In States like Karnataka, Maharashtra, Kerala and Andhra Pradesh it is the Congovernment. In other States there is Janata Government. I want to know whether there is unanimity among the States and the Centre in approaching and solving these national problems.

I request the hon. Prime Minister tomake a statement on what the outcome of this Conference is.

Rule 377

(iv) FLOOD SITUATION IN WEST BENGAL AND OTHER STATES

SHRI SAMAR GUHA (Contai): Sir, I want to draw the attention of the hon. Minister concerned, perhaps the Minister of Agriculture, to the alarming reports that have appeared in the press and also broadcast on the radio this morning regarding the flood situation developing in different parts of the country, particularly in West Bengal. It has been said on the radio this morning that even army has been deployed for doing rescue work for the people who are marooned in different areas. Thousands of people are now marooned in different areas. The crops in many areas are said to have been damaged and the communications particularly in the rural areas are being dislocated in many places. Particularly, in district of Midnapore from where I come, the situation is very serious. On earlier occasions there had been floods in these areas. The Minister himself used to come out to make a statement. I would request you to communicate to the Minister-the Minister of Agriculture is not now-to make a statement on the floor of the House regarding the flood situation in different parts of the country, particularly in West Bengal, so that, as the House is very much concerned about it, the Members may know what are the measures have been taken for giving relief and help to the flood-affected people in different areas. Could I expect a statement from the hon. Minister regarding this?

MR. SPEAKER: The proceedings will go to him. I am not giving any direction now.

SHRI SAMAR GUHA: Sir, in earlier cases the hon. Minister used to make a statement.